

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.302
IA-4490/2021, 4524/21, 3385/2020 in
IB-432/(ND)/2019

IN THE MATTER OF:

Mr. Arun Kumar Sinha
Vs.
Three C-Homes (P) Ltd

.... FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 24.08.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Mr. Piyush Singh, Adv Mr. Adithya Ramani and Adv. Ms.
Riddhi Jain for the Financial Creditor.

Mr. Rishabh Jain, Advocate for RP

For the Respondent : for YEIDA :

Mr. Krishnendu Datta, Senior Advocate with Mr. Kamaljeet Singh,
Mr. Md. Aman Sheikh, Mr. Pranav Tanwar and Mr. Rajat Sinha,
Advocates

ORDER

IA-4490/2021, IA-4524/2021, IA-3385/2020 :

Matter heard in part.

List for further arguments on 05.9.2022 in **physical mode**.

-sd-

(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)

-sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Surjit